

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239 - IA/539(AHM)2022
ITEM No.240 - IA/483(AHM)2023 in IA/539(AHM)2022
in
CP(IB) 78 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

Hardik Industrial Corporation Pvt Ltd
V/s
State Bank of India

.....Applicant

.....Respondent

Order delivered on: 19/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kiran Shah, FCA (Liquidator in person)
For the Respondent : Mr. Rajesh Bohra, Adv.

ORDER

IA/539(AHM)2022 & IA/483(AHM)2023 in IA/539(AHM)2022

At the request of Ld. Counsels for both sides, the matter stands adjourned to 05.03.2024.

List the matter for further consideration on 05.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)